NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA) 388(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/s Chauran Sales Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Naresh Kumar, Advocate for the Petitioner

Ms. Lakshmi Gurung, Standing Counsel for Income Tax

Department

ORDER

Publication in English and Hindi edition of the newspaper "Business Standard". Notice to OL, RD, ROC and Income Tax Department.

To come up on 11th January, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)